

ANNEXURE-8

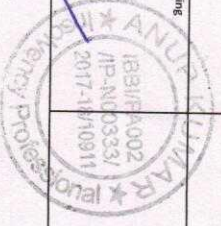
Name of the Corporate Debtor: M/s Independent TV Limited
Date of commencement of CIRP: 26.02.2020

List of creditors as on: 17.06.2022

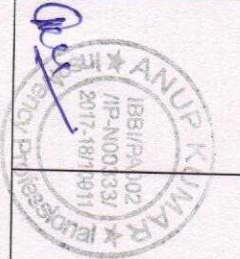
List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl No.	Name of the Creditor	Identification No.	Details of claim received				Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, If any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether related party?	% of voting share in CoC						
1	Disney Broadcasting (India) Limited	U64200MH2007PT1C170405	-	1,01,38,318	1,01,38,318	OC	0	No	0	NA	NA	0	0	Interest is claimed @ 18%. Claim is submitted by Star India Pvt Ltd, whereas authorisation is in name of Panal Nath. He is VP of Star India Pvt Ltd.	
2	Zee Entertainment Enterprises Limited	L92132MH1982PLC028767	14.03.2020	8,29,48,058	8,29,48,058	OC	0	No	0	NA	NA	0	0	As per Books of accounts of CD and as per letter and ledger shared by ZEEEL dated 15 July 2019	
3	Numeric Advisory Private Limited		16.03.2020	4,24,770	2,40,770	OC	0	No	0	NA	NA	1,84,000	1,84,000	As per OC claim pertains to invoice of for the period 1-5-19 to 31-5-19 MSME Samadhan intimation for making payment is also attached. Further OC claims TDS of Rs. 184000 not deposited by CD. TDS may be deposited by PP as per the waiver fall. Claim admitted (270000+70-29300)	
4	M B Surana Marketing Private Limited		13.03.2020	72,15,114	9,99,900	OC	0	No	0	NA	NA	62,15,214	62,15,214	As per Books of Accounts claim is NIL. Further invoices are in Name of Panal Technologies. OC has filled form C instead of Form B. No supporting documents is provided for claim.	
5	Akash Saha (Ambyay Enterprises)		14.03.2020	2,00,000	2,00,000	OC	0	No	0	NA	NA	0	0	Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This claim pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Panal Technologies	
6	Independent Service Company		12.03.2020	82,30,044	4,00,000	OC	0	No	0	NA	NA	78,30,044	78,30,044	OC has claimed Rs. 8230044/- This amount OC has paid to Panal technologies. As per Books of Accounts OC has paid only Rs. 4,00,000 to CD, which CD has transferred to Panal Tech. This claim pertains to Advance deposit of recharge vouchers, Set of Box, Dish Antenna, assessors.	
7	L N Marketing		13.03.2020	36,00,000	36,00,000	OC	0	No	0	NA	NA	0	0	This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Panal technologies. OC has filled form C instead of Form B.	

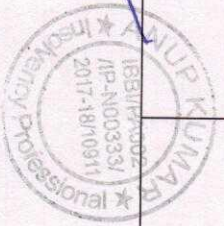
(Amount In Rs.)



8	Mandhar Marketing	NA	13.03.2020	18,00,000	18,00,000	OC	0	No	0	NA	NA	0	0	Tax Invoice is issued by CD (ITVL). This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Panel Technologies. OC has filled form C instead of Form B.
9	Krish Electronics	NA	14.03.2020	21,00,000	21,00,000	OC	0	No	0	NA	NA	0	0	This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Panel Technologies.
10	Priya Shrivastava M/s Sanvridhi Management Services	NA	19.03.2020	5,87,475	5,87,475	OC	0	No	0	NA	NA	0	0	Claim Documents Ok. Claim is of Rs. 587475. In tally, CD has written of the balance amount payable. Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Panel Technologies.
11	Messrs Online (Online Service)	SOLE PROPRIETORSHIP	16.03.2020	1,99,999	1,99,999	OC	0	No	0	NA	NA	0	0	Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Panel Technologies.
12	Kumbhat Communication	NA	13.03.2020	25,00,000	25,00,000	OC	0	No	0	NA	NA	0	0	Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Panel Technologies.
13	Mahalakshi Enterprises (Prasen Bhadoria)	NA	13.03.2020	87,22,763	5,00,000	OC	0	No	0	NA	NA	87,22,763	87,22,763	Tax Invoice is issued by CD (ITVL) of Rs. 5,00,000 and rest to by Panel Payment made by OC to CD of Rs. 5,00,000 only and and rest of the payment as claimed by OC is the payment made to Panel. Balance amount of claims is for payment OC has made to Panel technologies. Service agreement attached is with Panel. This Claims pertains to Advance deposit of recharge vouchers.
14	Shree Sai Services (Mangobhinda Parada)	NA	13.03.2020	5,00,000	5,00,000	OC	0	No	0	NA	NA	0	0	Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Panel Technologies.
15	Vijayakshmi Agencies	NA	13.03.2020	57,69,240	1,00,000	OC	0	No	0	NA	NA	56,69,240	56,69,240	Payment made by OC to CD and Rs. 1,00,000 only and rest of the payment as claimed by OC is the payment made to Panel. Balance amount of claims is for payment OC has made to Panel technologies. Service agreement is not attached. This Claims pertains to Advance deposit of recharge vouchers.



16	Mahdeb Traders	NA	16.03.2020	5,00,000	5,00,000	OC	0	No	0	NA	NA	0	0	NA	NA	0	0	0	Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Panel Technologies. Serive agreement is not attached.
17	J K Sales	NA	14.03.2020	5,00,000	5,00,000	OC	0	No	0	NA	NA	0	0	NA	NA	0	0	0	Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Panel Technologies.
18	Ankur Enterprises	GTSIN 27BGLPBB830BLI24	13.03.2020	8,00,000	8,00,000	OC	0	No	0	NA	NA	0	0	NA	NA	0	0	0	Tax Invoice is issued by CD (ITVL). Payment made by CD (ITVL). Payment made by OC to CD. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Panel Technologies.
19	J S Enterprises (Harmeet Kaur)	NA	14.03.2020	10,00,000	10,00,000	OC	0	No	0	NA	NA	0	0	NA	NA	0	0	0	Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Panel Technologies.
20	Bhagwati Traders	NA	14.03.2020	5,23,800	4,65,000	OC	0	No	0	NA	NA	58,800	58,800	NA	NA	58,800	58,800	0	Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Panel Technologies.
21	Renuka Enterprises	NA	22.03.2020	10,07,780	0	OC	0	No	0	NA	NA	10,07,780	10,07,780	NA	NA	10,07,780	10,07,780	0	Form B is not attached, reminder mail sent but no response. Claim pertains to Panel as Invoice raised to Panel. Payment not received by CD (ITVL) as per books of CD (ITVL).
22	Magnaquest Technologies Limited	U72200TG1997PLC028163	13.03.2020	1,47,48,000	1,16,69,332.04	OC	0	No	0	NA	NA	30,78,667.96	30,78,667.96	NA	NA	30,78,667.96	30,78,667.96	0	Interest Calculation is not Provided by OC. Four Months Invoice is pending as per OC. We have taken Interest w.e.t. 24th June i.e. 7 days after the date of last invoice raised by OC @ 2% p.m as per the agreement. TDS Claims rejected as it will be deposited as per the Claim of Income tax.



Handwritten signature/initials

23	Dreamzz Tradewing LLP		Registration no. AAD-9200	16.03.2020	2,44,37,101	20,00,000	OC	0	No	0	NA	NA	22,437,101	22,437,101	Invoice raised by CD and Payment also made by OC to CD of Rs. 20,00,000 only, and rest of the payment as claimed by OC is the payment made to Panel. Balance amount of claims is for payment OC has made to Panel technologies. Service agreement is not attached. This Claims pertains to Advance deposit of recharge vouchers.
24	ANTARIX CORPORATION LTD		U85110KA1992001013570	14.03.2020	6,54,65,078.07	4,64,55,697.07	OC	0	No	0	NA	NA	1,90,09,381	1,90,09,381	The copy of claim amount and invoices are not found in claim file. Rs. 1,90,09,381/- Or balance as advance adjusted
25	DISCOVERY COMMUNICATIONS INDIA		U74300DL1996UL1082136	14.03.2020	79,66,671	79,66,671	OC	0	No	0	NA	NA	0	0	Claim Admitted
26	INDICAST MEDIA DISTRIBUTION PRIVATE LIMITED		U74300DL2008FTC177244	14.03.2020	5,98,08,333	5,98,08,333	OC	0	No	0	NA	NA	0	0	Claim Admitted
27	WOW CREATION			11.03.2020	6,20,944	5,89,627	OC	0	No	0	NA	NA	31,317	31,317	Rs 31317//27732-3920 is pertaining to FY 2017-18. The same is not found with Audited Books of accounts hence rejected
	ANKIT ENTERPRISES														This claim pertains to Advance deposit for settop boxes, Dish Antenna etc. Cd has transferred this amount to Panel Technologies. That Service Agreement are between Panel Technologies Ltd and OC. Bills of the OC are issued to Panel Technologies P Ltd, Form B NOT SIGNED, AND SIGNED FORM C FILED FOR RS.10195000
28					2,00,000	2,00,000	OC	0	No	0	NA	NA	0	0	
29	SATYAM SALES COORPORATION			14.03.2020	11,50,000	11,50,000	OC	0	No	0	NA	NA	0	0	Payment received in TVL, and Transferred to Panel, inv raised by ITVL, Claim pertains to Advance Deposit of Recharge Vouchers
30	STAR INDIA PRIVATE LIMITED		CIN: U72300MH1994PTC076485	18.03.2020	1,148,40,399	11,09,30,722.94	OC	0	No	0	NA	NA	39,09,676.06	39,09,676.06	Claim Admitted and interest admitted @ 18% as mentioned on the Invoice. TNC Party has claimed @ 24%.
31	NOBLE BUILDTECH LLP		LLPIN AAE-6964	05.08.2020	24,41,16,000	0	OC	0	No	0	NA	NA	24,41,16,000	24,41,16,000	Claim rejected as per Clause 2(i) of the Venture Capital Investment Agreement dtd 30.07.2018
32	AGARWAL LAW ASSOCIATES			07.07.2020	65,51,678	0	OC	0	No	0	NA	NA	65,51,678	65,51,678	Claim Under Verification
33	GRANITRAAS			03.08.2020	6,46,64,000	4,75,14,000	OC	0	No	0	NA	NA	1,71,50,000	1,71,50,000	Claim admitted as per Books of CD.
34	RAI TELEVISION NETWORK LTD		CIN: 192490TN1994PLC027709	14.09.2020	1,16,12,116	44,07,944	OC	0	No	0	NA	NA	72,04,172	72,04,172	As the Claim relates to Pre 2018 March period, Balance as per audited books admitted (Tally balance)
35	SUN TV NETWORK LIMITED		CIN:L22110TN1985PL012491	15.06.2020	1,52,13,085.97	1,43,75,296.94	OC	0	No	0	NA	NA	8,37,789.03	8,37,789.03	Claim admitted. Interest calculated up to Feb 2020.
36	OVV INDIA PRIVATE LIMITED		U2930UP2017TTC114912	16.03.2020	35,66,22,056	0	OC	0	No	0	NA	NA	-	35,66,22,056	The claim not finalized due to short coming information, additional information called for.
37	Kayra Online Pvt. Ltd.				6,81,112	0	OC	0	No	0	NA	NA	-	6,81,112	The claim not finalized due to short coming information, additional information called for.
38	MSS Digital			22.12.2020	13,50,132	12,00,000	OC	0	No	0	NA	NA	1,50,132	0	Claim admitted and interest has been declined being no agreed terms.



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39	Ministry of Information and Broadcasting	NA	22.01.2021	725,14,64,368	0	0	0	0	725,14,64,368	NA	35,36,63,755,05/-	71,08,16,791,05/-	The claim is admitted as a contingent, subject to the disposal of writ petition WP (C) No. 9240/2018.
TOTAL				838,07,79,435,04/-	41,83,47,143,99/-				725,14,64,368/-				



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